

cient quantity of alcohol to the public sector units suffering from its scarcity for production of medicines; and

(b) the details of suggestions received in this regard and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN)(a) and (b) The requirements of alcohol of the public sector units for production of medicines are being duly catered to through inter-State/ intra-State allocations from time to time.

Public Grievances

19. SHRI BHAGWAN SHANKAR RAWAT: Will the PRIME MINISTER please to state:

(a) the number of public grievances received by the Ministry of Personnel, Public Grievances and Pensions during the period from April 1, 1990 to March 31, 1991:

(b) the number of grievances out of them upon which action has been taken;

(c) the number of grievances found to be correct; and

(d) the number of guilty persons against whom action has been taken where the grievances were found correct?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) (a) to (d) The Ministry of Personnel, Public Grievances and Pensions received about 15000 complaints/public grievances during the period April 1, 1990 to March 31, 1991. These were sent to the Ministries/Departments concerned for taking necessary action expeditiously. Grievances are substantively dealt with by Ministries /Departments that are administratively

concerned with the subject matter. They take appropriate action and intimate the complainant/petitioner about it. There is no centralised system for recording action taken in respect of individual grievances.

Allotment of Government Accommodation

20. SHRI JEEVAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government flats in Delhi have been allotted to persons other than government servants and MPs;

(b) if so, the details thereof and the reasons therefor;

(c) the details of the criteria laid down for different categories of persons to whom the flats have been allotted and since when this practice is in vogue and the number of times the criteria was changed;

(d) the details of the categories of persons to whom the flats were allotted and for how long a period, giving the maximum period permissible;

(e) whether any maximum income criteria has also been fixed for each category of persons; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c) The details of such allotments are given in the Annexures I-VI.

Certain non entitled categories such as freedom-fighters, social workers and artists were allotted from the beginning after getting the approval of CCA in individual cases.

Formal guidelines, however, were formulated with the approval of CCA in 1981. These were reviewed in 1985 and again in 1990. The allotment to journalists from the Press Pool is governed by separate guidelines details of which are given in the attached statement 1 to XI. Broadly, these guidelines include conditions that the persons should be eminent in his field and should not own a house at Delhi. Recommendation of the concerned Ministry/Department is also required and the allotment is made for a specified period. The policy regarding other categories is presently under review.

(d) The following are the categories:-

1. Freedom Fighters

2. Eminent Artists
3. Social Workers (Asiad Flats)
4. Miscellaneous Categories
5. Press Pool
6. Scientists, Technologists, Distinguished Academicians etc. (Asiad Flats)

Normally, the allotment is made for a maximum period of 3 years subject to review.

(e) and (f) A maximum income limit of Rs.3000/- has been fixed except in the case of freedom Fighters where no such limit is prescribed.

STATEMENT-I

Freedom Fighters in Occupation of General pool Residential Accommodation

S.No.	Name of Freedom Fighter S/Shri	Premises No.	Date of allotment/ occupation	Period of allotment
1	2	3	4	5
1.	Smt. Monini Sehgal	D II 69, Pandara Road	09.01.81	Not specified
2.	Shiv Dutt Upadhayay	A 177, Pandara Road	10.08.81	3 Years
3.	H.D. Malviya	D II/44, Kaka Nagar	21.05.81	Not Specified
4.	S.N. Mishra	A 23/132, Lodi Road	23.09.82	-do-
5.	G.N. Singh	A 23/159, Lodi Road	12.04.83	-do-
6.	Smt. Kaushalya Devi	222, Laxmi Bai Nagar	21.01.84	-do-
7.	Hari Kishore Thakur	B 59, Pandara Road	31.01.84	-do-
8.	Kansi Riam	9 B Telegraph Lane	01.08.81	licence revoked
9.	Smt. Shakuntla Devi	756, Laxmi Bai Nagar	24.02.84	Not specified
10.	Dig Vijay Narayan Singh	G-187(O-1747)Nanak Pura	25.02.84	-do-
11.	Sayed Mir Quasim	6, Lodi Estate	15.05.90	2 years
12.	Valmiki Chaudhury	A, 119, Pandara Road	13.06.84	Not mentioned

S.No.	Name of Freedom Fighter S/Shri	Premises No.	Date of allotment/ occupation	Period of allotment
1	2	3	4	5
13.	Ajun Singh Bhadoria	C 221, Nanak Pura	21.03.85	Not mentioned
14.	Madhu Limeya	B-11, Pandara Road	13.05.85	-do-
15.	Ramayan Rai	41, Seemal Begh Appte.	21.08.85	2 years
16.	B.S. Darbar	A 23/211 Lodi Road	24.08.85	Not mentioned
17.	N.N. Bahuguna	A 21/83, Lodi Road	06.12.85	2 years
18.	Smt. Subhadra Joshi	D II/27, Kaka Ngr.	06.08.86	2 years (licence revoked CCA case)
19.	Inderdeep Sinha	A 265, Pandara Road	07.11.86	2 years
20.	Tulmohan Ram	E-139, Nanak Pura	06.12.86	-do-
21.	B.D. Jatti	AB 2, Dr Z.H. Marg	30.08.87	Retention allowed for further 5 years wef 1.3.89
22.	Jainendra Kr. Jain	DI/35, Bharti Nagar	30.07.87	Cancelled CCA case
23.	Laxmi Narayan Shukla	337, Laxmi Bai Nagar		2 years
24.	Sadiq Ali	A 23/139, Lodi Colony	17.07.90	-do-

S.No.	Name of Freedom Fighter S/Shri	Premises No.	Date of allotment/ occupation	Period of allotment
1	2	3	4	5
25.	Brahma Prakash	S XII/1145, R.K. Puram	23.04.88	-do-
26.	Yash Pal	S XII/37, R.K. Puram	12.06.88	2 years
27.	Waryam Singh Thakur	S-IX/478, R.K. Puram	22.06.88	-do-
28.	R.N. Tandon	A G/4(MS), Peshwa Road	04.06.88	-do-
29.	Smt. Shankuntla Doura	A 21/121, Lodi Colony	26.09.89	-do-
30.	Jaggat Nath Mishra	B-50, Janak Pura	28.06.88	-do-
31.	Gauri Shankar Rai	4, Kalli Bari Appots.	01.12.88	-do-
32.	Smt. Mamata B. Mehta	351, L.B. Nagar	03.12.88	-do-
33.	S.I. Singh	B 211, Nanak Pura	07.12.88	-do-
34.	Nageshwar Dwivedi	S IV/397, R.K. Puram	13.12.88	2 years
35.	Jagdish Chander	S XII/199, R.K. Puram		-do-
36.	M. ^{rs} Dwivedi	13 (11), College Road	06.06.75	Not specified
37.	Urmillesh Jha	S III/508 A, R.K. Puram	06.09.88	2 years

S.No.	Name of Freedom Fighter		Premises No.	Date of allotment/ occupation	Period of allotment
	S/Shri	2			
1	2	3	4	5	
38.	G.S. Dhillon	C 1/11 Pandara Road	18.07.90	1 year CCA case	
39.	Smt. Leela Saipekar	I 161, Sarojini Nagar	19.02.88	2 years	
40.	Sardul Singh	A 155, Pandara Road	17.06.89	-do-	
41.	Ambika Prashad Singh	A 99, Pandara Road	11.08.89	-do-	
42.	Kailash Pati Rai	8-O, Ranjit Place	05.10.89	1 year	
43.	Bhagat Singh	A-66, Pandara Road	08.11.89	2 years	
44.	Z.A. Ahmed	B-107, Pandara Road(IV)	08.12.89	-do-	
45.	D.K. Barwah	A 21/95, Lodi Road (D)	20.03.86	3 years	
46.	Jai Dutt Walla	S VIII/532, R.K. Puram(D)	20.12.89	2 years	
47.	Paras Ram	A 156, Pandara Road(D)	24.04.90	-do-	
48.	Maulvi Mahendi Hassan	M 1 (MS), Minto Road	26.04.90	upto 11.12.91	
49.	Gulam Rasul Kar	A 23/145, Lodi Road (D)	31.05.89	2 years	
50.	Vijay Kumar	137 D Thompson Road	19.11.89	-do-	

S.No.	Name of Freedom Fighter S/Shri	Premises No.	Date of allotment/ occupation	Period of allotment
1	2	3	4	5
51.	Smt. Satyavati	2, Telegraph Lane	13.08.90	-do-
52.	Smt. Lajja Verma	S IV/1045, R.K. Puram	02.02.91	-do-
53.	Satpal Kapoor	S IV/665, R.K. Puram	12.12.91	-do-
54.	Ramesh Sinha	S IV/1081, R.K. Puram	14.06.91	-do-
55.	Tokha Ram	1077, B.K.S. Marg(T.C.)	12.05.91	-do-
56.	Purshotam Kakodkar	A 25/133, Lodi Colony	18.06.91	-do-
57.	Indraean Singh	S III/91, Sadiq Nagar	19.06.91	-do-
58.	Ramakant Shastri	18 D Wilson Square(IV)	27.06.91	-do-
59.	Bidhu Bhushan Sen	S IV/149, R.K. Puram	17.07.91	-do-
60.	Smt. M.B. Mehta	351, L.B. Nagar	03.12.88	-do-
61.	Late Raj Narain	207, L.B. Nagar	04.10.85	2 years CCA

STATEMENT-II

List of Artists who have been allotted general pool Accommodation

S.No.	Name S/Shri	Flat No.	Date of allotment	Date of Occupation	Period/Terms of allotment	Remarks
1	2	3	4	5	6	7
1.	Shiela Bhatia	D-II/7, Shehjahana Road	4.8.77	12.8.77	Extended upto 14-7-91	
2.	Yemini Krishnamurthy	D/I/39, Chanakyapuri	1988	21.2.68	Regularised upto 31.12.87	CCA case
3.	Savita Devi	D/I/12, Bharti Nagar	31-1-79	0.2.79	Extended up to 24.5.87	Licence revoked
4.	Birju Maharaj	D-II/33, Shah-Road	21.2.78	13.3.78	Extended upto 11.10.85	—
5.	Eilizabeth Burnier	D-I/75, Rabindra Nagar	5.12.63	.12.63	Extended upto 11.10.85	—
6.	Ustad Vilayt Khan	D II/55, Pandara Road	6.10.78	7.10.78	Extended upto 11.10.85	—
7.	Naina Devi	D II/55, Kaka Nagar	16.1.76	29.1.76	Extended upto 30.1.89	Licence revoked
8.	Komala Varden	D II/19, Kaka Nagar	21.3.85	4.4.85	Extended for 3 years vide letter dt. 10.11.89	

S.No.	Name S/Shri	Flat No.	Date of allotment	Date of Occupation	Period/Terms of allotment	Remarks
1	2	3	4	5	6	7
9.	Guru Jitendra Maharaj	S-IV/261, R.K. Puram	21.10.87	28.10.87	3 years	licence Revoked w.e.f. 10.2.91 further retention under consi-deration.
10.	B.N. Shah	S-IV/1023, R.K. Puram	22.2.81	28.2.81	Not specified	—
11.	Rita Ganguli	1(F), College Road	9.3.89	19.4.89	upto 5.2.90	—
12.	Prof. Mohan Maharishi	861, Pandara Road	14.12.84	19.12.84	3 years	—
13.	Swapan Sundari	B-43, Pandara Road	23.12.76	31.12.76	Not specified	
14.	Raja Reddy	B-53, -do-	3.12.76	24.12.76	-do-	
15.	Smt. Aruna Devi	11-C, Mall Road	6.5.83	10.5.83	upto 5/87	Under Review

STATEMENT - III

List of Artists allotted in Asiad Village

S. No.	Name S/Shri	Flat. No.	Date of allotment/ occupation	Period of allotment	Remarks
1	2	3	4	5	6
1.	Jayarama Rao	FII/99	28.07.87	For 3 yr.	Licence Since revoked w.e.f 4.10.89
2.	Ustad Bhaahdur Khan	FII/123	12.10.87	- do -	
3.	Charan Giridhar Chand	FII/124	11.11.87	- do -	
4.	Tej Prakash Tulsi	FII/135	13.10.89	- do -	
5.	Guru Narsvaban	FII/136	0.1.09.87	- do -	
6.	S.H. Khan	FII/141	19.09.87	- do -	
7.	Habib Tahyir	FII/142	0.5.01.88	Fevaction 19.09.89	
8.	Geetanjali Lal	FII/366	04.08.88	for 3 yrs.	
9.	Harekrishna Behre	FII/127	11.08.87	- do -	
10.	Ynouj Sharma	FII/140	29.07.87	Fevaction 17.04.91	
11.	Bharathi Shivji	FII/04	28.07.87	for 3 yrs.	

S. No.	Name S/Shri	Flat. No.	Date of allotment/ occupation	Period of allotment	Remarks
1	2	3	4	5	6
12.	P.V. Balakrishnan	FI/122	19.09.87	for 3 years	
13.	Guru Mayadhar Raut	FI/360	29.10.87	- do -	
14.	Jatin Das	FI/134	05.03.89	- do -	
15.	Sunayane Hazari Lal	FI/367	24.04.88	- do -	
16.	Visalam Venketahaiam	FI/372	25.06.88	- do -	
17.	Degar Brother	FI/379	30.06.88	- do -	
18.	Guru Manaksar	FI/373	30.07.77	- do -	
19.	Sumathi Muttakkar	FI/98	27.01.89	- do -	
20.	N.V. Venkataramen	FI/378	29.10.88	- do -	
21.	K.S. Kulkarni	FI/361	03.11.87	- do -	
22.	Jay Micheal	FI/121	07.07.89	- do -	
23.	V. Sadasivam	FI/103	17.03.89	- do -	
24.	Ased Ali Khan	FI/197	12.12.89	- do -	
25.	Gulam Sadiu Khan	EI/59	13.12.89	- do -	

S. No.	Name S/Shri	Fiat. No.	Date of allotment/ occupation	Period of allotment	Remarks
1	2	3	4	5	6
26.	K.N. Dakshina Murty	EI/56	12.12.89	for 3 years	
27.	D. Devraj	EI/55	13.12.89	- do -	
28.	K.J.Govinda Rajah	EI/94	19.12.89	- do -	
29.	Sabir Khan	EI/764	16.03.90	- do -	
30.	Sarala Kumari	EII/768	19.05.90	- do -	
31.	Leela Semson	EI/777	31.08.90	- do -	

STATEMENT-IV

List of Persons Allotted Press Pool Accommodation in Delhi

S. No.	Name S/Shri	Flat No.	Occupation Date	Rate
1	2.	3	4	5
1.	S.K. Chadha	DII/39/1 Andrews Ganj	-	FR-45-A or 10% of salary whichever is high
2.	V.M. Saluja	DII/6/4 Andrews Ganj	21.06.78	- do -
3.	R.M. Sharma	DII/41/1 Andrews Ganj	21.09.78	- do -
4.	Kashmiri Lal	DII/42/1 Andrews Ganj	05.03.82	- do -
5.	N. Thienarajan	6 (LF) Babar Place	11.11.65	- do -
6.	Silanshu Dass	DI/53 Bharti Nagar	-	- do -
7.	B.K. Marwaha	DI/75 Bharti Nagar	08.01.82	- do -
8.	Sukumar Dutt	DI/62 Chanakayapuri	06.09.78	- do -
9.	B. V. Vijayan	DI/90 Chanakayapuri	28.04.79	- do -
10.	Sirdanand Thakur	DI/186 Chanakayapuri	25.01.81	- do -
11.	P.N. Vajpai	DII/28 Kaka Nagar	31.10.69	- do -
12.	Wikhij Chakrawarty	DII/35 Kaka Nagar	01.05.71	- do -

S. No.	Name S/Shri	Flat No.	Occupation Date	Rate
1	2	3	4	5
13.	K. Nalaraiiah	K-II/51 Kaka Nagar	-	FR-45-A or 10% of salary whichever is high
14.	Dipita Sen	DII/52 Kaka Nagar	25.07.79	- do -
15.	K.V.S. Ramasarma	DII/53 Kaka Nagar	16.01.85	- do -
16.	J.P. Chaturvedi	DII/55 Kaka Nagar	02.02.64	- do -
17.	Virendera Kumar	DII/56 Kaka Nagar	04.04.78	- do -
18.	N.B. Lele	DII/62 Kaka Nagar	01.08.68	- do -
19.	S. Venkatesh	DII/66 Kaka Nagar	01.02.79	- do -
20.	M.L. Kotru	DII/83 Kaka Nagar	13.06.79	- do -
21.	R. Rangarajan	DII/91 Kaka Nagar	27.03.69	- do -
22.	E.P. Radhakrishnan	DII/97 Kaka Nagar	07.01.70	- do -
23.	N. Srinivasan	DII/125 Kaka Nagar	28.10.78	- do -
24.	Girish Mathur	DII/137 Kaka Nagar	08.05.74	- do -
25.	A. Raghvan	DII/145 Kaka Nagar	09.08.73	- do -
26.	Smt. Usha Rai	DII/161 Kaka Nagar	01.06.82	- do -

S. No.	Name S/Shri	Flat No.	Occupation Date	Rate
1	2	3	4	5
27.	N.N. Menon	DII/168 Kaka Nagar	14.11.78	FR-45-A or 10% of salary whichever is high
28.	D.K. Joshi	DII/201 Kaka Nagar	23.03.73	- do -
29.	Suinder Kapoor	A/152 Pandara Road	28.07.83	- do -
30.	P. V. Parkal	A/190 Pandara Road	18.04.78	-do -
31.	Sadhan Mukherjee	A-269 Pandara Road	-	- do -
32.	Ashim Chaudhary	B-4 Pandara Road	18.10.73	- do -
33.	T.S. Satyan	B-5 Pandara Road	05.11.73	- do -
34.	P.K. Vardarajan	B-67 Pandara Road	26.10.78	- do -
35.	Ganesh Shukla	B-87 Pandara Road	24.05.68	Market rate 10% of salary
36.	Cecil Victor	B-105 Pandara Road	23.04.83	- do -
37.	Enviar Ahmed	DII/1 Pandara Road	10.12.66	- do -
38.	P. Neel Kantiah	DII/6 Pandara Road	24.04.66	- do -
39.	M.C. Ramaswamy	DII/58 Pandara Road	26.10.78	- do -
40.	M.G. Tabeshwari	DII/71 Pandara Road		- do -

S. No.	Name S/Shri	Fiat No.			Occupation Date		Rate
		1	2	3	4	5	
41.	Anand Vardhan			DII/89 Pandara Road	13.08.84		Market rate 10% of salary
42.	Upendra Vajlapi			DII/315 Pandara Road	28.02.70		- do -
43.	A.K. Klotwai			DII/317 Pandara Road	03.11.73		- do -
44.	K.D. Sakar			DII/323 Pandara Road	24.09.71		- do -
45.	H.K. Dua			DII/325 Pandara Road	28.06.78		- do -
46.	B.P. Agarwal			DII/348 Pandara Road	-		- do -
47.	V.N. Nayyar			DII/352 Pandara Road	02.11.73		Market rate 10% of salary
48.	Pran Subrawal			CI/27 Pandara Park	-		- do -
49.	P.K. S. Kutty			CI/15 Tilak Marg	22.09.78		- do -
50.	V.S. Sanghei			10-A S.S. Park	25.05.78		- do -
51.	H.K. Mathur			A-21/99 Lodi Road	03.04.81		- do -
52.	S.L. Dhingra			DII/13 Shah. Road	30.06.83		- do -
53.	Shailen Chatterji			DII/15 Shah. Road	04.07.69		- do -
54.	S. Sekharaman			DII/19 Shah. Road	27.05.73		- do -

S. No.	Name S/Shri	Flat No.	Occupation Date	Rate
1	2	3	4	5
55.	G.S. Chawal	DII/67 Shah. Road	26.10.72	Market rate 10% of salary
56.	V.V. Eshwaran	CII/79 Shah. Road	1.10.75	- do -
57.	Virendra Prabhakar	CII/32 Z.H. Marg	-	- do -
58.	B.P. Pandit	DII/248 Vinay Marg	02.04.83	- do -
59.	I.P.S. Srivastava	DII/296 Vinay Marg	29.10.74	- do -
60.	K.R. Vyas	849 L.B. Nagar	28.10.79	- do -
61.	K.K. Dhatt	52 Ashoka Road	-	- do -
62.	K.P. Srivastava	B-T/6 Peshwa Road	19.10.79	- do -
63.	A.N. Dass	36 Canning Lane	12.12.68	- do -
64.	Baccan Srivastava	C-25 Minto Road	11.02.81	- do -
65.	Arvind Ghosh	G-201 Nanak Pura	10.03.83	- do -
66.	Kishor Chand	S-12/1019 R.K. Puram	07.05.71	- do -
67.	D.P. Sabarwal	DII/M 2800 Netaji Ng.	02.09.78	- do -
68.	R.K. Sharma	DII/2500 Netaji Ng.	29.09.78	- do -

S. No.	Name S/Shri	Flat No.	Occupation	Date	Rate
1	2	3	4	5	6
69.	S.R. Venkateshram	DII/50 Kidwai Nagar		18.07.80	Market rate 10% of salary - do -
70.	M.R. Chopra	DII/76 Kidwai Nagar West		-	- do -
71.	P.V.R. Senoy	DII/100 Kidwai Nagar East		27.10.78	- do -
72.	R.G. Pandey	DII/119 Kidwai Nagar West		-	- do -
73.	K. Brijwasan	DII/127 Kidwai Nagar West		14.03.67	1/2 MKT rate 45% or 10% of salary
74.	R.S. Padmahabham	DII/158 Kidwai Nagar West		01.06.76	- do -
75.	R.P. Chadha	DII/169 Kidwai Nagar West		05.08.68	- do -
76.	N. Ramachandran	DII/221 Kidwai Nagar West		30.05.81	- do -
77.	R. Sundram	DII/152-B-Moti Bagh		27.10.64	- do -
78.	Raoja Rai	DI/1 Rab. Regar		20.10.83	- do -
79.	Chetan Chadha	DI/6 Rabindra Nagar		01.07.78	- do -
80.	Dwejeendra Nandi	DI/21 Rabindra Nagar		04.07.69	- do -
81.	V.M.M. Kutti	DI/25 Rabindra Nagar		01.07.69	- do -
82.	Smt. Manuhari Rathak	DI/47 Rabindra Nagar		17.05.82	- do -

S. No.	Name S/Shri	Flat No.	Occupation Date	Rate
1	2	3	4	5
83.	Raj Gill	DI/89 Rabindra Nagar	01.06.79	1/2 Mkt rate 45% or 10% of salary
84.	Navin Chander Shah	DI/99 Rabindra Nagar	26.06.69	- do -
85.	Subhash Chander	DI/99 Rabindra Nagar	10.10.80	- do -
86.	Sumer Kual	DI/115 Rabindra Nagar	19.06.75	- do -
87.	B. Sarker	DI/145 Bharti Nagar	-	- do -
88.	Pramod Mathur	B/6 Pandara Road	12.02.85	- do -
89.	Deepak Br. Chaudhary	G-92 S.S. Park	-	- do -
90.	Parmeshwar Dayal	I (JF) College Road	03.03.80	- do -
91.	A.D. Guha	B-47, Pandara Road	30.06.80	- do -
92.	Sharad Dwedi	A-158 Pandara Road	10.12.85	- do -
93.	Krishan Kumar	I (LF) Todar Mal Road	-	- do -
94.	P. Rameshwamy	DI/17, Bharti Nagar	10.11.65	- do -
95.	Sneh Lata Bhatia	DI/13 Kaka Nagar	17.08.78	- do -
96.	R.B. Bedi	GI/41 Tilak Mark	06.10.72	- do -
97.	D.S. Mehta	DI/226 Chankeya Puri	26.06.83	- do -

Note : Period of allotment is not mentioned in any case.

STATEMENT-V

Particulars of Accommodation in Occupation of Miscellaneous Category.

S.No.	Name of individual	Quarter No. allotted	Date of allotment/ occupation	Period of allotment
1	2	3	4	5
TYPE IV				
1.	Pramod Sharma	HG-2, Peshwa Rd.	15.02.88	For 3 years
2.	K.L. Kaul	3(UF) Todar Mal Rd.	20.07.87	-do-
3.	Surendra Sharma	3(F) MS Minto Rd.	08.07.88	-do-
4.	Prof. S.S Bhatia	A-160, Pandara Rd.	08.08.83	-do-
5.	Shivendra Sinha	A-247, Pandara Rd.	18.07.86	-do-
6.	Ms. Surekha Vij	591, Laxmi Bai Nagar	06.07.89	-do-
7.	L.J. Abraham	69,S-XII, RK Puram	21.12.87	-do-
8.	Devki Nandan Pandey	19,Laxmi Bai Nagar	21.11.87	-do-
9.	Km. Vmia Sindhi	14-B Willingdon Crescent	09.06.87	No Specified
10.	Smt. Lalitha Sharma	A-4, Pandara Rd.	23.08.89	For 3 years
11.	K. Gopal	A-255, Pandara Rd.	21.03.84	-do-

S.No.	Name of individual/	Quarter No. allotted	Date of allotment/ occupation	Period of allotment
1	2	3	4	5
12.	Hasan Ahmed	-do-	09.11.89	For 3 years
13.	Ms. Abha TYPE V	Dev Nagar, Type C	88.	-do-
14.	Ms. Raj Usha Chopra	6-A, Telegraph Lane	11.05.89	
15.	Smt. Anita Malik	D-1177, Kaka Nagar		

STATEMENT-VI

List of Social Workers Allotted in Asiad Village

Sl.No.	Name S/Shri.	Flat No.	Date of allotment/ occupation	Period of allotment	Remarks
1	2	3	4	5	6
1.	Sheeli Chaman	FV139	04.08.87	Three years	
2.	Jaya Arunachalam	FI/356	14.10.87	-do-	
3.	Pramila Balasundaram	FI/357	15.12.89	-do-	
4.	Anuradha Prasad	FI/100	11.01.89	-do-	
5.	Mrs. Nirmala Despandey	A-223 Pandara Road	27.04.89	-do-	

Note:- Adjusted in general pool against Shri Amitab Kant, U.S., Ministry of Commerce allotted Flat No. EI/789. Asiad village on out of turn basis.

STATEMENT VII

No. 12016(2)/80-Pol.II (Vol.III) (i)
 Government of India
 Directorate of Estates

New Delhi, the 24th October, 1985

Office Memorandum

Subject: Review of guidelines for allotment of general pool accommodation- Freedom Fighters.

Guidelines for allotment of general pool accommodation to Freedom Fighters were reviewed by the Cabinet Committee on Accommodation at its meeting held on 12th Sept., 1985 and the following guidelines have been approved:-

2. Freedom Fighters of All India Standing may be allotted general pool residential accommodation provided:-

- a) They do not own a house or flat in their name or in the name of their family members or dependents anywhere in India;
- b) The accommodation is required by them for bonafide medical treatment of the freedom fighter for which adequate facilities may not be available in the State/place of the freedom fighters;
- c) the case is specifically recommended by the Ministry of Home Affairs who should give detailed justification necessitating allotment of accommoda-

tion as freedom fighter and also obtain the approval of the Minister-Incharge; Home Ministry.

- d) the type of accommodation would be restricted to type-D and below;
 - e) licence fee would be charged at FR-45A and duration of allotment would be limited to the period for which the freedom fighter has to undergo medical treatment in Delhi subject to a maximum period of two years.
3. All allotments made may be reviewed keeping in view the above guidelines. In future also allotments may be made only strictly according to the above guidelines.

Sd/-
 (V.S. Raman)
 Deputy Director of Estates

To

1. Asstt. Director of Estates (CDN.I) Section.
2. All Allotment Sections of the Dte. of Estates; Hostel/Region Section.
3. All Deputy Directors
4. Ministry of Home Affairs (Shri. E.N. Singh), Under Se-secretary, (Freedom Fighter Section).
5. Shri. H.R. Goel, Deputy Secretary, Cabinet Sectt., New Delhi .

STATEMENT-VIII

No. 12016(2)/88-Pol.II (Vol.III)(ii)
 Government of India
 Ministry of Urban Development
 Directorate of Estates.

New Delhi, the 24th Oct. 1985

Office Memorandum

Subject:- Review of guidelines for allotment of general Pool accommodation-Eminent Artists.

Guidelines for allotment of general pool accommodation to eminent artists was reviewed by the Cabinet Committee on Accommodation at its meeting held on 12th September, 1985 and the following revised guidelines have been approved:-

2. Upto 15 eminent artists may be allotted general pool accommodation provided:-

- (a) he/she or any member of the family or dependent does not own house or plot of land anywhere in India;
- (b) Each case has the specific recommendation of the Deptt. of culture and Ministry of Information & Broadcasting with the approval of Minister Incharge;
- (c) The artist make useful contribution to society and total income from all sources is not more than Rs.3000/p.m.

- (d) The type of accommodation should be type-D below;
- (e) Existing allotments made of higher types should be reviewed;
- (f) licence fee should be charged under FR-45-B with departmental charges;
- (g) duration of allotment would be three years and cases of allotment to be reviewed once in a three years.

All existing allotments may please be reviewed and future allotments made strictly according to the above guidelines of the Cabinet Committee on Accommodation.

Sd/-
 (V.S. Raman)
 Deputy Director of Estates.

To

1. All Allotment section, CDN-I section.
2. Regions/Hostel section.
3. All Deputy Directors.
4. M/o Human Resources Development. (Deptt. of Culture), Shastri Bhavan Sh. B.N. Sharma A.E.A.).
5. Shri. P.S. Takas Under Secy, M/o I&B, Shastri Bhavan, New Delhi.

STATEMENT-IX

No. 1206(2)/89-P01.II(Vol.III)(vii)
 Government of India
 Directorate of Estates

New Delhi, the 24th October, 1985

Office Memorandum

Subject: Review of guidelines for allotment of general pool accommodation-Miscellaneous categories (persons engaged in useful work of national standing).

Guidelines for allotment of general pool accommodation to persons engaged in useful work of National Standing were placed before the Cabinet Committee on Accommodation at its meeting held on 12th September, 1985 and the following guidelines have been approved by the Committee

(a) upto 15 houses in all as per existing decision may be allotted to these categories of persons who are engaged in useful work of national standing provided:-

- i) he/she or any member of the family or dependent does not own house or plot of land in Delhi;
- ii) the case as specifically recommended by the concerned Ministry with the approval of the Minister-Incharge;
- iii) total income of person from all sources is not more than Rs.3,000/- pm;

iv) the type of accommodation would be restricted to type-D;

v) licence fee should be charged under FR-45-B with departmental charges;

vi) the person concerned should not be in regular employment under the Govt. or any other semi-Govt./private organisation;

vii) the duration of allotment would be for three years and no extension beyond this period should be allowed;

2. It is requested that all existing cases may be reviewed in the light of the above decision and further action taken and in future allotments may be made strictly according to the guidelines approved by the Cabinet Committee on Accommodation.

Sd/
 (V.S. Raman)
 Deputy Director of Estates

To

1. Asstt. Director(CDN.I Section).
2. All Allotment Section including Hostel/Region Section.
3. All Deputy Director of Estates.

STATEMENT -X

No. 12016(1)/89-pol.II
 Government of India
 Directorate of Estates

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New Delhi, dated 11th July, '90

Office Memorandum

Subject:- Review of guidelines for allotment of general pool Accommodation to accredited Press Correspondents and Journalists.

Guidelines for allotment of accommodation from the Press Pool to accredited Press Correspondents and Journalists were reviewed by the Cabinet in its meeting held on 9.5.90. The Cabinet approved that the existing pool of 110 residential units which had previously been reduced to 103 units may now be increased to 120 units for providing accommodation to accredited Press Correspondents and News Cameraman subject to the following conditions:-

(a) He /She does not own a house in his/her name or in the name of family member of dependents at the time of allotment or subsequently in Delhi.

(b) The case shall be finalised after taking into consideration the recommendations of the Screening Committee set up by the Ministry of I & B headed by the Principal Information Officer of which Joint Secretary/ Additional Secretary (Estate) and Director of Estates shall be ex-Office Members, and four Journalists to be nominated by the M/o UI & B shall be Members.

(c) He/She is a correspondent repre-

senting India Press and not any foreign Press/Media.

(d) The persons concerned and drawing salary upto Rs.3000/ excluding conveyance allowance; and

(e) Such of these allottees who are drawing emoluments upto Rs.3000/p.m. would be charged licence fee under FR-45-A in flat rate of licence fee under FR-45-A whichever is higher. Those drawing beyond Rs.3000/- P.m. would be charged special licence fee, where they are occupying accommodation allotted in the past.

(f) The type of accommodation would be determined on the basis of the basic pay of the official, but limited to type V-A or lower types; allottees of the accommodation higher than type V-A may be allotted type V-A accommodation if they are otherwise eligible immediately;

(g) The duration of allotment be upto three years; the position be reviewed thereafter.

(h) They would be periodic review of accreditation of Press Correspondents/New Correspondent of the Ministry of Information & Broadcasting and the Directorate of Estates would be informed of changes, if any, to enable cancellation of allotment.

(i) No editor of Newspaper should be eligible for allotment from Press Pool/General Pool.

(j) The allotment shall be made keeping in view the seniority list maintained by the PIB.

2. It is requested that immediate action may kindly be taken according to the guidelines approved by the Cabinet as indicated above.

Sd/-

(H.L. Bhatia)

Dy. Director of Estates(Pol).

To

STATEMENT -XI

1. Asstt. Directors of Allotment Sections
2. Co-ordination-I Section.
3. All Deputy Directors of the Dte. of Estates.

No. 12035(13)/84-Pol.II
 Government of India
 Directorate of Estates
 Ministry of Urban Development

...

New Delhi, dated the 13.1.87

Copy to :-

Office Memorandum

1. Ministry of I & B.
2. The Principal Information Officer, Press Information Bureau, Shastri Bhawan, New Delhi.
3. Cabinet Sectt.

Subject: Earmarking of flats in the Asiad village for allotment to specific categories of officials and non-officials.

Government have purchased 150 flats in the Asiad Village from the DDA. The question of allotment of the flats to various categories of officials and non-officials has been considered and it has been decided by Government to make allotment as follows:-

Sd/-
 (Munish Girdhar)
 Asstt. Director of Estates (pol.II).

<i>S.No.</i>	<i>Categories</i>	<i>No. of flats</i>
1.	Scientists and Technologists who would be appointed to Govt. service on contract basis or taken on deputation from research institution, Universities etc.	60
2.	Distinguished academicians/Managers Administrators who are required by Govt. for short terms on ad-hoc assignment or awarded fellowship such as Jawahar Lai Nehru Fellowship provided that the period of allotment would not exceed three years or the period of fellowship, whichever is less.	30
3.	Eminent Artists of All India standing in the disciplint of music, dance and other connected disciplines	20
4.	Social Workers specially women of national standing,	20

2. Guidelines for allotment of these flats are as follows:-

(1) Scientists/Technologists:

(i) Scientists/Technologist is appointed to Government service on contract basis of taken on deputation from research Institution/Universities etc.

(ii) He/She or any member of the family of dependent does not own house/flat in Delhi.

(iii) The case is recommended by the concerned Ministry/Department with the approval of Secretary/Ministry concerned.

(iv) Type of accommodation to be allotted would be decided on the basis of the pay of the Scientists/Technologists;

(v) Licence fee will be recovered at normal rate as is applicable to Government employees of the same category;

(vi) Allotment will be reviewed every three years.

3. Distinguished Academicians/Managers/Administrators etc.

(i) Such Academicians/Managers/Administrators whose services are required by Government for short term ad-hoc assignment or are awarded fellowship such as Jawahar Lal Nehru Fellowship;

(ii) He/She or any member of the family or dependent does not own house/flat in Delhi;

(iii) Licence fee will be recovered as for Government employees of similar category.

(iv) The period of allotment would be not exceeding three years or the period of fellowship, whichever is less.

(v) The case is recommended by the concerned Ministry/Department with the approval of the secretary/Minister.

3 Eminent Artists:

(i) The person should be an eminent artist of All India standing in the discipline of music, dance and other connected disciplines;

(ii) He/She or any member of the family or dependent does not own house/flat in Delhi.

(iii) The case should be specifically recommended by the Department of Culture or Ministry of Information & Broadcasting with the approval of Minister in charge.

(iv) The artist makes useful contribution to society and total income from all sources is not more than Rs.3000/- p.m.

(v) Type of accommodation would be two bed room flat (Type D)

(vi) The duration of the allotment would be three years and each case should be reviewed every three years;

(vii) Licence fee will be charged under F.R. 45-B with departmental charges.

4. **Social Workers Specially Women of National standing:**

- (i) The person concerned is engaged in useful work of national standing and belonging to reputed voluntary organisation.
- (ii) He/She or any member of the family or dependent does not own house/flat in Delhi.
- (iii) The case is specifically recommended by the concerned Ministry with the approval of the Minister in charge.
- (iv) Total income of the person from all sources is not more than Rs. 3000/- p.m.
- (v) Type of accommodation would be restrict: to two bed room flat (Type-D).
- (vi) Duration of the allotment would be 3 years;
- (vii) Licence fee will be recovered under F.R. 45-B with departmental charges.

3. The above guidelines are brought to the notice of the Ministries/Departments with the request that if they have got any case strictly conferred to the above guidelines, they may kindly sponsor the same for allotment of the flats in the Asiad Village with the approval of the competent authority. In respect of Government officials, application in from DELHI duly completed and countersigned by the Head of Office/Department should also be sent.

Sd/-
(I.Choudhuri)
Joint Secretary to the Govt. of India.

To

All Ministries/ Departments of Government of India/ (secretaries by name)

Copy forwarded for information to:-

1. PS to UDM (5 copies)
2. PS to MOS (UD)
3. PS to Secretary' Special Secretary
4. All Deputy Directors in Directorate of Estates.
5. Allotment Type - Special, Type-E, Type-D, CDN-I Section.

Sd/-
(V.S. Raman)
Dy. Director of Estates (P).

Demand for Ophthalmic and Optical Glass

21. SHRI. PURNA CHANDRA MALIK:
Will the PRIME MINISTER be pleased to state:

(a) the annual demand of Ophthalmic and Optical glasses in the country;

(b) the volume of production in the country and the volume being imported;

(c) the total cost of import of ophthalmic and optical glasses;

(d) whether there is any proposal to produce more to save foreign exchange; and

(e) if so, the details thereof

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (PROF. P.J.
KURIEN) (a) The estimated demand for